

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

54

C.S.P. No. 1012/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Vodafone Mobile Services Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

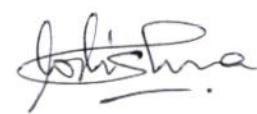
<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Ms. FERESHTA D. SETINA

afw Ms. SHREEMA DOSHI

ilb DMD Advocates

Advocates for the Petitioner Companies



ORDER

CSP 1012/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)